Steps to make Calcutta Port suitable to leceive larger ships

1262. SHM HUSEN DALWAI: WiH the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what were the Maximum and Minimum depths of water in the river Hooghly at Calcutta Port (Garden Reach) site in 1977, 1980 and 1983;

(b) what were the DWTs of the biggest ships that called at the Calcutta Port in 1977, 1980 and 1983 respectively;

(c) whether it is a fact that the Calcutta Port used to handle 50 per cent of total cargo of India in 1946 and it is handling only 6 per cent now; and

(d) whether there is any plan to make the Calcutta Port suitable for receiving 40,000 DWT ships, if $_{so}$, how and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) The Maximum and Minimum drafts at Garden Reach in Calcutta Port were as follows:—

Years
Drafts (Meus)

Maximum
Minimum

1977
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Years			Calcutta	Budge Budge
1977			18,848	32,717
1980			24,529	<u>9</u> 3,036
1983	•		27,606	29,956

(c) During 1947-48, the share of traffic handled by Calcutta Port was 7.1 million tons, out of 16.4 million tons handled by all major Ports. This comes to 43.3 per cent of the total cargo handled.

During 1983-84, out of a total traffic of 100.45 million tonnes handled by all the major Ports, the traffic handled by Calcutta/Haldia Ports was 10.27 million tonnes which comes to about 10.3 per cent of the total traffic and the traffic handled by Calcutta Port (excluding Haldia) was 3.89 million tonnes that is about 4 per cent of the total traffic.

(d) There is no plan to make Calcutta Port suitable for receiving 40,000 DWT ships on account of the constraints on the drafts and length of vessels due to the presence of bars and bends in the navigational channel to Calcutta Port and also the lin tions of the dock system.

Grant of licences to industries in Jammu and Kashmir

1263. SHRI GHULAM RASOOL KAR: Will the Minister of INDUS-TRY be pleased to state:

(a) the number of major and small scale industries registered and granted licences during the last three years in Jammu and Kashmir;

(b) what facilities have been given to these registered units from the Central Government during the same period in the form of incentive and transport subsidy; and

(c) what are the names of such units and industries along with the names of the owners?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO): (a) 16 industrial licences were granted unde_r the provisions of Industries (Development & Regulation) Act and 48 schemes were registered with the Directorate General of Technical Development during the years 1961 to 1983 for setting up industrial uuits in the State of Jammu & Kashmir. Besides, more than 4900 small scale units are reported to have been registered with the State Directorate of Industries, Jammu & Kashmir, during the same period.

(b) An amount of about Rs. 3.43 crores has been reimbursed to the State Government of Jammu & Kashmir as Central Investment Subsidy and Transport Subsidy during the financial years 1981-82 to 1983-84. In addition to the grant, of Central Investment Subsidy and Transport Subsidy, various other incentives, such as, concessional finance from the All India Term Lending Financial Institutions; tax, concessions; facilities for purchase of machinery on hire-purchase basis; infrastructural assistance, etc. arc also being provided by the Central Government to encourage the setting up of industries in backward areas.

(c) Details, such as, name and address of the undertaking, item of manufacture, capacity and location in respect of industrial licences issued under the provisions of Industries (Development & Regulation) Act and industrial units registered with the Directorate General of Technical Development are being published regularly by the Indian Investment Centre in their 'Monthly News

to Questions

Letter'. Copies of this publication are being sent to the Parliament Library regularly.

1264. [Transferred to the 8th. August, 1984]

Thefts at Indira Docks

1265. SHRI VITHALRAO MA-DHAVRAO JADHAV: SHRI SHANKARRAO NARA-YANRAO DESHMUKH:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state;

(a) whether it is a fact that thefts worth crores of rupees take place every night at Indira Docks, Bombay;

(b) if so, the persons responsible for the same; and

(c) what are the functions of the yellow gate police station at the port?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI):

(a) No. From the entire Bombay Port, the value of cargo stolen during 1983-84 was Rs. 46.83 lakhs and in recent years considerable improvement in preventing thefts has been achieved as may be seen from the following statement:

						2010	1981-82	1982-83	1983-84
1	No. of offences against p	rope	rty regi	stered	1		185	155	131
2	No. of cases detected.		•			•	153	 102	- 11
3	No. of persons arrested	•	~		۰.		294	207	214
4	Value of cargo stolen (R	s. in	lakhs)	•		1	163.73	59 [.] 44	46.83